

Church's certain officials had misused millions of dollars worth of U.S. Government food donated to feed malnourished mothers and children; and

(d) what follow-up action Government of India have taken and propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) The audit report of Price Waterhouse prepared for USAID was received in the Ministry of External Affairs. The report brings out disappropriation of small quantities of food stuffs over a period of time. The Central Bureau of Investigation has been asked to look into the irregularities brought out in the report. Since the audit was commissioned by USAID, it is essentially for them to take follow up action.

**Allocation of funds to Andhra Pradesh for the promotion of tourism**

951. SHRI TALARI MANOHAR: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that the Central Government have sanctioned a sum of Rs. 1005 crore for the various schemes of the Andhra Pradesh Government to promote tourism; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE<sup>1</sup> MINISTRY OF PARLAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) In consultation with the State Government the list of projects/schemes which have been prioritised for the year 1990-91 are as under; —

1. Wayside facilities at Mawala, Adilabad between Vijawada and Vishakapatnam at Venukonda and at Ellur.
2. Floodlighting of Borra Caves with convenience.
3. Restaurant at Anupu.

4. Development of cultural complex at Sardar Mahal.
5. Restaurant at Warangal Fort.
6. Craft complex around Hussainsagar Lake.
7. Snack Bar at Kondapalli Fort.

However, projects with detailed estimates are awaited from the State Government.

**Reduction of duties on capital goods import**

952. SHRI TALARI MANOHAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government have decided to reduce duties on capital goods import; and

(b) if so, what are the details thereof and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) There is no proposal under consideration of the Government to reduce the rate of customs duty on the import of capital goods in general.

(b) Does not arise.

**Land under irrigation in Andhra Pradesh**

953. SHRI TALARI MANOHAR: Will the Minister of WATER RESOURCES be pleased to state—

(a) the area of land brought under irrigation during the Seventh Five Year Plan Period in Andhra Pradesh in general and Rayalaseema districts in particular; and

(b) the total amount allocated by the Central Government for the purpose and the amount spent during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Additional irrigation potential created during VII plan in Andhra Pradesh is about 6,9 lakh ha.

AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) With a view to rehabilitate the building earlier known as Vice-Regal Lodge at Simla, it has been decided by the Government to develop the entire campus comprising 127 acres as a major tourist resort by ITDC with the stipulation that the main building will not be used for tourist purposes. There is no proposal to make any structural changes in the main building of Vice-Regal Lodge. The interiors of the building would be preserved as they are and historical significance of the building will be maintained.

(d) Yes, Sir.

(e) The State Government has fully supported the proposal and has even suggested alternate sites for location of the Indian Institute of Advanced Study in Shimla hills.

**Instructions issued regarding withdrawal of money by Kashmir migrants from their bank accounts**

949. SHRI PRAMOD MAHAJAN;  
SHRI KRISHAN LAL  
SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) what are the details of instructions issued regarding withdrawal of money by the Kashmiri migrants from their bank accounts left behind in the Valley;

(b) what is the number of applications which have been received by the nationalised bank from the migrants for transfer of their bank accounts from the valley;

(c) what is the number of accounts which have actually been transferred and are so operating; and

(d) whether any monitoring is being done centrally to eliminate delays in such transfer of accounts?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) With a view to enable the Kashmiri migrants to operate their accounts, Reserve Bank of India have issued instructions to banks to make expeditious arrangements for transfer of bank accounts/funds maintained with their branches in the Kashmir Valley to other branches outside the Valley, if so desired by the customers and to deal with such requests with utmost promptitude.

(b) and (c) Public sector banks received 4512 (approximately) applications from the Kashmiri migrants for transfer of their accounts from the Valley till 30th June, 1990. 4097 (approximately) accounts have been transferred upto 30th June, 1990 and are in operation.

(d) Regional; Zonal Offices of banks at Delhi, Chandigarh, Jammu and Srinagar are monitoring the process of transfer of accounts in order to eliminate any delay in effecting such transfers. Jammu office of the Reserve Bank of India is also assisting banks in sorting out any difficulties in the matter.

**Irregularities brought out by an American accounting firm regarding US agency for international developments food distribution programme in India**

950. SHRI ATAL BIHARI  
VAJPAYEE:  
SHRI ASHWANI KUMAR;

Will the Minister of FINANCE be pleased to state:

(a) whether Government have examined the report of the Price Water house (an American accounting firm) which was asked to audit the food programme by the U.S. Agency for International Development;

(b) if so, what are the main irregularities brought out in the said report, regarding the Agency's food distribution programme in India;

(c) what are the findings of the Government of India about the version in the report that the Indian Catholic

District-wise information is not maintained at the Centre.

(b) An amount of Rs. 1329.70 crores was approved by the Planning Commission for development of irrigation in Andhra Pradesh and the amount spent by the State Government during the period was 1439.57 crores.

In addition advance plan assistance amounting Rs. 10.67 crores under Special Food production Programme and Rs 0.22 crores under Drought-Relief programme was allocated to the State during this period.

#### **Preliminary minerals surveys in Andhra Pradesh**

954. SHRI TALARI MANOHAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the names of the districts in Andhra Pradesh where systematic mapping and preliminary mineral surveys were conducted during the last four years:

(b) what are the findings thereof; and

Anantapur district

Ghituw district

Cuddapath district East

Godavari district Guntur

district Khammam  
district

Kurnool district

Mahaboobnagar district

Nalgonda district Ranga

Reddy district •Vizianagaram

district Warangal district West

Godavari district m f iBi il

I (c) what are the names of category of minerals found in each district as a result of these surveys?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE {SHRI DINESH GOSWAMI): (a) The districts covered during the last four years are AdSabad, Anantapur, Chittoor, Cuddapah, East Godavari, Guntur, Hyderabad, Karimnagar, Khammam, Kurnool, Mahaboobnagar, Nalgonda, Nellore, Nizamabad, Prakasam, Ranga Reddy, Srikulam, Visakhapatnam, Vizianagara

m,

Warangal and West Godavari districts.

(b) The findings include a new coal field in an area of 70 sq. km. in Sattupalle area, Khammam district, low grade phosphorite in Vontimitta area in Cuddapah district, low grade gold mineralisation in Anantapur and Chittoor districts, occurrence of diamonds in Kimberlite pipe rocks of Anantapur district and low grade chromite in Khammam district.

(c) The names of the category of minerals found in each district are:—

- Diamond, Gold
- Gold
- Asbestos, Phosphorite, Uranium.
- Graphite, Tungsten
- Diamond
- Goa., Chromite, Graphite, Sulphides, Dyke rocks (black granite-V)
- Diamond, Phosphorite, Yttrium. Asbestos.
- Fluorite
- Dolerite/gabbro dyke rocks (black granites)
- .. Manganese, Graphite. Dyke rocks, Sulphides Lignite?